

District Court,
Devbhumi Dwarka at Khambhalia
Date:07/01/2021

Read :- Hon'ble High Court's Letter No. C.2103/1991, Dated 07/01/1991.
Hon'ble High Court's Letter No. C.2103/2006, Dated 30/12/2006.

-: NOTIFICATION No. 05 / 2021:-

In exercise of the powers conferred vide paragraph 628, Chapter XXXI of Civil Manual, Volume-I, 1960 read with Sub-Section (2) of Section - 22 of the Gujarat Civil Court's Act, 2005 and under instruction and directions issued by the Hon'ble High Court of Gujarat vide letters cited in preamble, the undersigned is pleased to sanctioned the closing of all the Civil Courts in the Judicial District Devbhumi Dwarka for the annual summer vacation for **30 (Thirty) days** commencing from **Saturday 08th May, 2021 to Sunday 6th June, 2021 (Both days inclusive).**

All the offices and its branches of District Court, Devbhumi Dwarka as well as the subordinate Civil Courts in the Judicial District Devbhumi Dwarka, shall remain open during the Annual Summer Vacation, on all the working days.

Civil work of urgent nature will be received during the vacation.

District Court
Devbhumi Dwarka @ Khambhalia
Date:07/01/2021.

Sd/-
(M. A. Kadiwala)
Principial District Judge
Devbhumi Dwarka @ Khambhalia

Copy forwarded with compliments to :-

1. The Registrar General, High Court of Gujarat, Ahmedabad(By Mail)
2. The Manager, Govt. Press, Rajkot for information with a request to publish the same in the next issue of the G.G.S. part-I.
3. The Principal Judge, City Civil Court, Ahmedabad.